

ITEM NO.60

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1013/2023

KALLU KORI

Appellant(s)

VERSUS

AJEET SINGH & ANR.

Respondent(s)

Date : 17-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arvind Gupta, AOR

For Respondent(s)

Mr. Vikas Kumar Singh, Adv.

Mr Amit K Pandey, Adv.

Mr. Sandeep Malik, Adv.

Mr. Shailendra Kumar Nirmal, Adv.

Mr. Ravi Prakash, AOR

Mr. Adarsh Upadhyay, AOR

Mr. Satwik Misra, Adv.

Ms. Pallavi Kumari, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Respondent no.1 is duly represented.

Memo of appearance has been filed in respect of respondent  
no.2. Vakalatnama be filed within four weeks.

Await original records from the High Court and Trial Court.  
Reminder be issued.

List again on 23.08.2023.

H. SHASHIDHARA SHETTY  
Registrar